

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD

(This the 12<sup>th</sup> Day of November, 2020)

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)**  
**Hon'ble Mr. Tarun Shridhar, Member (Administrative)**

**Original Application No.330/1544/2017**

V.S. Sagar aged about 59 years son of Sri Asha Ram Sagar, presently posted as Senior Divisional Material Manager, North Eastern Railway, Izzat Nagar.

..... **Applicant**

**By Advocate: Shri Ashish Srivastava**

Versus

1. Union of India through joint Secretary Establishment-II Railway Board, Rail Bhawan, New Delhi.
2. The General Manager, North Eastern Railway, Gorakhpur.
3. The Chief Personal Officer, North Eastern Railway, Gorakhpur.

..... **Respondents**

**By Advocate: Shri Sanjeev Kumar Pandey**

**O R D E R**

**Delivered by Hon'ble Mrs. Justice Vijay Lakshmi, Member (Judicial)**

Shri Ashish Srivastava, Advocate is present for the applicant. Shri Sanjeev Kumar Pandey, Advocate is present for the respondents.

2. Learned counsel for the applicant has submitted that this OA has now become infructuous, therefore same may be dismissed as having become infructuous.
3. Learned counsel for the respondents has no objection against the aforesaid prayer.
4. Accordingly, the OA is dismissed as having become infructuous.
5. There shall be no order as to costs.

**(Tarun Shridhar)**  
**Member (A)**

**(Justice Vijay Lakshmi)**  
**Member (J)**

Sushil